GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 524 ANSWERED ON TUESDAY, THE 25TH JULY, 2023 CSR FUND UTILISATION IN KERALA

QUESTION

524. SHRI SANDOSH KUMAR P:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total amount of CSR funds spent in the state of Kerala during the period 2022-23;
- (b) the details of key sectors in which CSR funds were spent in the State during that period; and
- (c) the list of companies that spent more than one crore as CSR fund in the State during that period?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (c): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Schedule VII of the Act indicates the eligible list of activities that can be undertaken by the companies as CSR. The items enlisted in the Schedule VII of the Act, are broad-based and intended to cover a wide range of activities. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular geographical area or activity.

The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in the MCA21 registry, Development Sector-wise, State-wise and Company-wise is available in public domain at www.csr.gov.in. On the basis of the filings made by companies in the MCA 21 registry, the CSR spent by all the companies in the State of Kerala during the financial year 2021-22 is Rs. 234.01 crore. Further, the companies are required to file the CSR data for the financial year 2022-23 on or before 31.03.2024.

Development Sector-wise details of the CSR expenditure by companies in the State of Kerala during financial year 2021-22 is at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UN-STARRED QUESTION NO. 524 FOR 25.07.2023

Development Sector-Wise Summary of CSR Expenditure in Kerala (Amount in Crore)		
S. No.	Development Sector	FY 2021-22
1	Agro forestry	0.38
2	Animal welfare	0.42
3	Armed Forces, Veterans, War Widows/ Dependants	0.13
4	Art and Culture	1.46
5	Conservation of natural resources	0.50
6	Education	49.99
7	Environmental Sustainability	26.70
8	Gender Equality	1.59
9	Health Care	74.85
10	Livelihood Enhancement Projects	4.37
11	Poverty, Eradicating Hunger, Malnutrition	13.45
12	Rural development projects	15.12
13	Safe drinking water	0.38
14	Sanitation	2.16
15	Senior citizens welfare	2.32
16	Setting up homes and hostels for women	2.25
17	Setting up orphanage	2.14
18	Slum area development	-
19	Socio-economic inequalities	6.39
20	Special education	2.38
21	Technology incubators	-
22	Training to Promote Sports	4.95
23	Vocational skills	19.44
24	Women Empowerment	2.64
25	NEC/ Not Mentioned*	-
	Grand Total (in Cr.)	234.01**

(Data up to 31.03.2023) [Source: Corporate Data Management Cell]

^{*}Companies did not specify the names of Sectors where projects were undertaken.

^{**} Companies are required to file the CSR data for the financial year 2022-23 on or before 31.03.2024.